

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 79 of 2013 & 51 of 2013

Dated : 16th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

**Tamil Nadu Generation & Distribution
Corporation Ltd.**

..... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s): Ms. Swagatika Sahoo for R-2.

ORDER

Mr. S. Vallinayagam, Learned Counsel for the Appellant seeks some more time to file rejoinder. He is permitted to file rejoinder latest by 20th June, 2013 after serving copy thereof on the other side.

Post the matter for hearing on **22nd July, 2013**, subject to change in the date of hearing at **Chennai**.

(V.J. Talwar)
Technical Member
rkt/vt

(Justice M. Karpaga Vinayagam)
Chairperson